

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1524.
TO BE ANSWERED ON WEDNESDAY, THE 27TH NOVEMBER, 2019.**

SETTING UP OF NEW COMPANIES

**1524. SHRI JANARDAN MISHRA:
SHRI FEROZE VARUN GANDHI:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of the number of new companies opened in India in the year 2018-19;
- (b) the details of the difference in the total number of new companies when compared to the previous financial year;
- (c) whether the Government has formulated any scheme to set up new industries in such places having abundant resources but no industries;
- (d) if so, the State-wise details thereof; and
- (e) if not, the steps being taken/to be taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

- (a) & (b):** Information received from Ministry of Corporate Affairs in respect of State/UT wise newly registered companies indicate that during 2017-18 & 2018-19. 1,23,938 companies were registered in 2018-19 as against 1,08,075 companies registered in 2017-18. State wise breakup is at **Annexure I.**
- (c) to (e):** The primary responsibility of industrial development rests with the State Governments. Central Government encourages setting up of industries through various policy measures implemented by different Ministries and Departments. Government has taken several steps to develop the industrial sector which, inter-alia, includes providing quality infrastructure, reducing logistics cost, skill development, Ease of Doing Business and adoption of technology, etc. Further, several new programmes/ initiatives have been undertaken to push the industrial sector of the economy such as Make in India, Skill India, Start-Up India and Stand-Up India, Modified Industrial Infrastructure Upgradation Scheme (MIUS), Industrial Development Scheme for Himachal Pradesh (HP) & Uttarakhand, 2017;

Industrial Development Scheme for Jammu and Kashmir, 2017; North East Industrial Development Scheme (NEIDS), 2017; and the Scheme of Budgetary Support under Goods and Services Tax (GST) Regime to the units located in State of Jammu & Kashmir, Uttarakhand, Himachal Pradesh and North Eastern States including Sikkim. Centralised statistics of the industries set up is not maintained in the Department.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1524 FOR ANSWER ON 27.11.2019.

State/UT Wise Newly Registered Companies during FY 2018-19 & FY 2017-18 and their Differences

Sl.no	State	2018-19	2017-18	Difference
1	A& N Islands	41	50	(9)*
2	Andhra Pradesh	2,796	2,427	369
3	Arunachal Pradesh	37	37	-
4	Assam	676	523	153
5	Bihar	3,898	3,475	423
6	Chandigarh	498	449	49
7	Chhattisgarh	656	510	146
8	Dadra & Nagar Haveli	30	24	6
9	Daman and Diu	21	17	4
10	Delhi	15,928	15,861	67
11	Goa	384	316	68
12	Gujarat	5,642	4,774	868
13	Haryana	5,796	4,724	1,072
14	Himachal Pradesh	451	393	58
15	Jammu & Kashmir	555	457	98
16	Jharkhand	1,545	1,340	205
17	Karnataka	11,066	9,758	1,308
18	Kerala	4,716	3,932	784
19	Lakshadweep	4	-	4
20	Madhya Pradesh	2,751	2,356	395
21	Maharashtra	23,022	19,467	3,555
22	Manipur	195	126	69
23	Meghalaya	25	30	(5)*
24	Mizoram	22	15	7
25	Nagaland	29	21	8
26	Odisha	2,161	1,754	407
27	Puducherry	127	122	5
28	Punjab	1,569	1,320	249
29	Rajasthan	3,625	3,044	581
30	Sikkim	-	-	-
31	Tamil Nadu	8,177	7,405	772
32	Telangana	8,202	7,067	1,135
33	Tripura	102	42	60
34	Uttar Pradesh	12,403	10,486	1,917
35	Uttarakhand	1,062	869	193
36	West Bengal	5,726	4,884	842
	Total	123,938	108,075	15,863

*Figures in brackets indicates decrease in number of Newly Registered Companies
(Source: Ministry of Corporate Affairs)
